

OFFICE OF THE SUB-JUDGE/CHIEF JUDICIAL MAGISTRATE, SHOPIAN

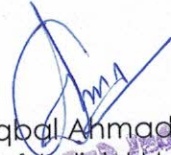

Order No: 10 /CJM/SPN Date: 28-12-2021

In compliance to notification no. 1534 of 2021/RG/NG dated 17.12.2021 issued by Hon'ble High court of Jammu and Kashmir and Ladakh at Jammu, the undersigned in exercise of powers vested on me, do hereby empower and nominate following judicial officers as Duty Magistrates for disposal of urgent criminal matters arising during winter vacation pertaining to jurisdiction of District Shopian.

- Mr. Iqbal Ahmad Akhoun (Chief Judicial Magistrate Shopian) shall act as Duty Magistrate w.e.f 03.01.2022 to 09.01.2022(both days inclusive).
- Ms. Lubna Sultan (Munsiff/JMIC, Addl Special Mobile Magistrate Shopian) Shall act as Duty Magistrate w.e.f 10.01.2022 to 17.01.2022(both days inclusive).

The place of sitting of Duty Magistrates shall be their respective Courts at District Court Complex Shopian and their staff shall be the staff of their respective courts.

No: 149-59/CJM/SPN
Date: 28/12/2021


Mr. Iqbal Ahmad Akhoun
Chief Judicial Magistrate
Shopian


Copy to:

1. Registrar General, Hon'ble High Court of Jammu and Kashmir & Ladakh at Jammu.
2. Private Secretary to Hon'ble Administrative Judge for District Shopian.
3. Principal District and Sessions Judge, Shopian.
.....for information.
4. Ms. Lubna Sultan, Munsiff/ASMM, Shopian for information and compliance.
5. Senior Superintendent of Police, Shopian for information and intimation to all police stations.
6. Ld. Public Prosecutor Shopian for information.
7. Ld. Asst Public Prosecutor, Shopian for information.
8. President Bar Association, Shopian for information.
9. Notice board.
10. Office record.


Chief Judicial Magistrate
Shopian